

(c) and (d) The final recommendations from Telecom Regulatory Authority of India (TRAI) on the subject are awaited in the Ministry.

**Basic amenities in resettlement colonies**

\*6 SHRI V. NARAYANASAMY: Will the Minister OF URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware of the fact that DDA is not providing basic amenities like electricity, water and roads to the resettlement colonies in Delhi even after four years;

(b) if so, by when the same would be provided?

THE MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): (a) The Delhi Development Authority has reported that it has developed 8 resettlement/relocation colonies in which basic facilities like water supply through tube wells/tankers, roads and drains, public toilets with septic tanks and street lighting have been provided. The name of the resettlement/relocation colonies developed by DDA are as under:

- (i) Hastal
  - (ii) Madanpur Khadar Extn.
  - (iii) Rohini JJR, Pooth, Sector-20
  - (iv) Rohini JJR, Pooth, Sector-26
  - (v) Rohini JJR, Pooth, Sector-27
  - (vi) Gautam Colony (Narela)
  - (vii) Tikri Khurd
  - (viii) In Sector-15,16 (a) at Dwarka External electrification has been completed in Dwarka, Gautam Colony (Narela) and Tikri Khurd.
- (b) Question does not arise in view of reply to (a) above.

**Theft in the Visva Bharati Museum**

\*7. SHRIMATI N.P. DURGA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

[5 July, 2004]

RAJYA SABHA

(a) whether it is a fact that a theft took place in Visva Bharati and many valuable and priceless items Tagore's Nobel medallion and others memorabilia have been stolen from the museum; and

(b) if so, the action Government have taken in co-ordination with the State Government to catch the culprits?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH):(a)Yes, Sir.

(b) According to the information furnished by the Ministry of Home Affairs, while preliminary investigations were made by the local police and the CID, the Central Bureau of Investigation began its inquiry from 30.3.2004, after a request in this regard was received from the Govt, of West Bengal.

While the CBI suspects involvement of a professional gang, it is also looking into the possible involvement of insiders and has questioned a large number of serving and retired employees of the University. Apart from the State fingerprint experts, experts from the Central forensic Science Laboratory, New Delhi have also lifted prints from various showcases and have sent them to the National Crime Record Bureau, New Delhi and other agencies for identification of the culprits. The details of all the mobile calls for the relevant period are also being scrutinized. Possible involvement of a local burglar gang or an inter-state/international antique smuggler gang is being looked into and all the check posts in the country have been alerted. The CBI has also secured cooperation from Interpol.

The CBI has declared a reward of Rs. 10.00 lakh to the public who may give specific information leading to recovery of the stolen items. The investigation are going on in close liaison with the West Bengal police and the CID as well as the police of other States.

#### **Production in Public Sector Industries**

†\*8. SHRI RAVI SHANKAR PRASAD: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that the Public Sector industries have registered considerable growth in production during the recent years;

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† Original notice of the question was received in Hindi.